

IN THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE

Original Application No. 299 of 2013 (SZ)

With

Original Application No. 164 of 2014 (SZ)

With

Original Application No. 164 of 2015 (SZ)

With

Original Application No. 130 of 2016 (SZ)

IN THE MATTER OF:

Tribunal on its own motion on the  
News item reported in The Hindu  
Dt: 25.10.2013 about beach at  
Adyar Estuasry with trash, rubble

----- Applicants(s)

*Versus*

The Principal Secretary,  
Environmental & Forests,  
Govt. of Tamil Nadu, Chennai &  
ors.

----- Respondent(s)

**With**

P. Edwin Wilson,  
Purasaiwalkam, Chennai

----- Applicants(s)

*Versus*

The State of Tamil Nadu,  
Rep. by its Chief Secretary,  
Chennai & ors.

----- Respondent(s)

**With**

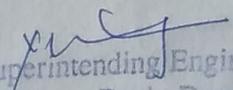
Jawaharlal Shanmugam,  
Thiruvanmiyur,  
Chennai

----- Applicants(s)

*Versus*

Tamil Nadu Pollution Control  
Board & Ors.

----- Respondent(s)

  
Superintending Engineer,  
Storm Water Drain Department  
Greater Chennai Corporation

With

P. Muthumeena,  
Egmore, Chennai

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Versus

The Secretary to the Government,  
PWD, Secretariat,  
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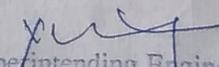
**STATUS REPORT SUBMITTED ON BEHALF OF THE  
GREATER CHENNAI CORPORATION**

1. I S.P.Balasubramanian S/o Subbiah, Hindu aged about 58 years, having office at Greater Chennai Corporation, Ripon Buildings, Chennai – 600 003, do hereby solemnly affirm and sincerely state as follows:

2. I am the Superintending Engineer, Storm Water Drain Department of Greater Chennai Corporation and I am well acquainted with the facts of the case from the records and as such I am filling this status report on behalf of the respondent.

3. I respectfully submit that, under the CRRT project of Eco restoration of Cooum river, Construction of Compound wall, Boundary fencing of the Cooum river have been taken up for a length of 23.92 Km for preventing encroachments and preventing dumping of Garbage and solid wastes and so far 14.15 Km length compound wall has been completed and works are in progress for a length of 2.25 Km and the expected date of completion is by December 2021.

4. I respectfully submit that, under the CRRT project of Eco restoration of Cooum river, Trash booms have been provided at 8 locations across Cooum river for intercepting and collecting the Hyacinth and other floating materials from entering the sea and are removed periodically using poclaein and Lorries and so far around 30000 Mt Hyacinth and floating materials have been removed from this 8 locations.

  
Superintending Engineer,  
Storm Water Drain Department  
Greater Chennai Corporation

5. I respectfully submit that, under the CRRT project of Eco restoration of Cooum river, 1,00,485 MT. of debris and garbage dumped along the banks of Cooum river has been removed at a cost of Rs.6.25 Crore.

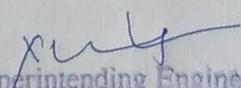
6. I respectfully submit that, 14257 project affected families have been identified as encroached along the banks of Cooum river. So far 12135 slum families encroached along the banks of Cooum river have been resettled in TNSCB tenements. Action is being taken for shifting of the balance slum families to TNSCB tenements. Further it is submitted that action is being taken for shifting of the slum families at Spurtank road.

7. I respectfully submit that, under the CRRT project of Eco restoration of Adyar river, Construction of Compound wall, Boundary fencing of the Adyar river have been taken up for a length of 24.67 Km for preventing encroachments and preventing dumping of Garbage and solid wastes and so far 12.71 Km length compound wall has been completed and works are in progress for a length of 11.96 Km and the expected date of completion is by March 2022.

8. I respectfully submit that, under the CRRT project of Eco restoration of Adyar river, Trash booms have been proposed at 3 locations across Adyar river for intercepting and collecting the Hyacinth and other floating materials from entering the sea and will be removed periodically using poclaein and Lorries.

9. I respectfully submit that, under the CRRT project of Eco restoration of Adyar river, 9351 MT. of debris and garbage dumped along the banks of Adyar river has been removed at a cost of Rs.0.66 Crore.

10. I respectfully submit that, 9539 project affected families have been identified as encroached along the banks of Adyar river. So far 4462 slum families encroached along the banks of Adyar river have been resettled in TNSCB tenements. Action is being taken for shifting of the balance slum families to TNSCB tenements.

  
Suprintending Engineer,  
Storm Water Drain Department  
Greater Chennai Corporation

11. I respectfully submit that, Special Equipments such as Amphibian and Robotic Excavators purchased by GCC are periodically deployed for removing Hyacinth and floating materials in Cooum river, Adyar river and in Otteri nullah.

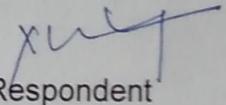
12. I respectfully submit that, CRRT has obtained G.O. for improvements of Buckingham Canal and Counting drain and chain grating Cooum river and Ambattur river as per the DPR Greater Chennai Corporation is taking necessary action for the improvement work to be carried out on the Buckingham Canal and drain's connecting Adyar river and Cooum River.

13. I respectfully submit that, through regular cleaning work and periodical special drive, garbage accumulated in the bunds are cleared from the banks of Adyar river and Cooum River.

Dated at Chennai this the 02<sup>nd</sup> Day of September 2021



Counsel for Respondent

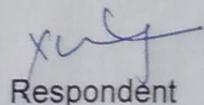


Respondent  
Superintending Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

Verification

It is verified that what is stated above paragraphs are true and correct to the best of my knowledge and belief

Dated at Chennai this the 02<sup>nd</sup> Day of September 2021



Respondent  
Superintending Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

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TRIBUNAL SOUTHERN ZONE  
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COUNTER AFFIDAVIT ON BEHALF  
OF THE GREATER CHENNAI  
CORPORATION

Ms. Ramadevi

Counsel for Respondents